GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1029 TO BE ANSWERED ON JULY 28, 2021

'HOUSING FOR ALL' BY 2022 MISSION IN NORTH-EASTERN STATES

NO. 1029. SMT. JHARNA DAS BAIDYA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the present status of 'Housing for All' by 2022, particularly in Tripura and other North-Eastern States;
- (b) whether Government has taken any new initiative for meeting the target; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): In pursuance of the Government's vision of 'Housing for All (HFA)' by 2022, Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for providing assistance to States/ Union Territories (UTs) including the State of Tripura and other North-Eastern States.

Based on the project proposals submitted by the States/ UTs as per their assessed demand of houses under the Scheme, around 113 lakh houses have been sanctioned. Against the total sanctioned houses, 84.40 lakh have been grounded for construction and over 50 lakh have been completed and delivered to the beneficiaries. For completion of sanctioned houses, Central Assistance of ₹1.82 lakh crore has been approved; of which ₹1.06 lakh crore have been released to States/ UTs/ Central Nodal Agencies. Status of Physical and Financial progress under the Scheme in the State of Tripura and other North-Eastern States is at Annexure.

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(b) & (c): Yes, Sir. In order to achieve the vision of 'Housing for All' by 2022, the Ministry has taken following measures:

- i. Ministry monitors progress of the Scheme through periodic review meetings, videoconferences and field visits. Ministry, at various fora such as Review meetings, Workshops/ Conferences, Central Sanctioning & Monitoring Committee (CSMC) meetings etc. and through correspondences, has advised States/ UTs to expedite the construction of sanctioned houses so that all houses are completed within the stipulated period.
- To ensure uninterrupted flow of funds, in addition to budgetary resources, National Urban Housing Fund (NUHF) for ₹ 60,000 crore has been created for raising Extra Budgetary Resources (EBR) in phases for rapid implementation of the Scheme.
- Use of Information/ Space Technology through PMAY(U)-MIS (Management Information System), Bhuvan Portal, PFMS (Public Financial Management System) and Geo-tagging/ Geo-fencing of sanctioned houses are being done for effective monitoring and expeditious release of Central Assistance.
- iv. Payment through Direct Benefit Transfer (DBT) Mode and Aadhaar seeding of beneficiaries is ensured for transparency and accountability.
- v. Alternative and innovative construction technologies have been promoted under the Scheme for rapid delivery of houses.
- vi. A web based monitoring system; CLSS Awas Portal (CLAP) has been developed where all stakeholders such as MoHUA, Central Nodal Agencies, Primary Lending Institutions, Beneficiaries and Citizens are integrated in real time environment. The portal facilitates expeditious processing of applications along with tracking of subsidy status by beneficiaries.
- vii. PMAY-U Awards 2021 have been strategized through 100-Days Challenge for performance against pre-defined indicators with emphasis on grounding, completion, occupancy of houses and declaration of 'HFA Achieved Cities/ States/ UTs' during the period from 21.06.2021 to 30.09.2021.

Annexure referred in reply to RSUQ No. 1029 due for 28-07-2021

S. Arunachal Particulars Assam Manipur Meghalaya Mizoram Nagaland Sikkim Tripura Total No. Pradesh No. of 1 Projects 741 370 42 52 107 48 36 75 11 Approved No. of 2 Houses 3,70,750 7,427 1,37,708 53,535 5,327 39,865 34,228 626 92,034 Sanctioned No. of 3 Houses 2,54,925 6.853 96,901 36,807 1,649 18,825 26,598 427 66,865 Grounded for Construction No. of 4 Houses 95,991 Completed/ 27,867 52,631 2,338 4,791 1,002 4,138 3,093 131 Delivered Central 5 Assistance 5,773.57 85.30 1,475.17 167.00 2,085.52 803.47 608.14 539.39 9.58 Sanctioned

3,032.96

1,027.54

(₹ in Crore)

Assistance

Released (₹ in Crore)

148.99

979.51

338.09

37.44

189.77

306.91

4.71

Central

6

Details of Physical and Financial Progress in North Eastern States including the State of Tripura under PMAY-U